

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CORAM :           PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **24.08.2018**

NAME OF THE PARTIES: Red Door Online Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013

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**Order**

29. M.A. 655/2018

IN

C.P. (CAA)/2512 /(MB)/2018

At request, list this matter on 30.08.2018.

SD/-  
BHASKARA PANTULA MOHAN  
Member (Judicial)

/NU/